

Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Shaifali Steels Limited; Date of commencement of CIRP: 17-12-2019.; List of stakeholders as on: 28-09-2020

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark,if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA	Provision has been made in the Resolution Plan. In case of any shortfall, the successful Resolution Applicant shall pay the remaining CIRP cost from CD's operations.
2	Liquidation costs incurred till date	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	NA	Resolution Plan approved by the AA vide order dated 13.12.2021
3	Secured financial creditors	2	1,04,88,98,732	2	1,04,88,98,732	-	-	-	1	Attached
4	Unsecured financial creditors	0	0	0	0	0	0	0	2	N.A.
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3	Attached
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	Attached
7	Operational creditors (Government Dues)	2	38,23,681	2	38,23,681	0	0	0	5	Attached
8	Operational creditors (other than Workmen,Employees and Government Dues)	5	41,80,95,009	4	10,91,45,418	0	30,89,49,591	0	6	Attached
9	Other stakeholders, if any (other than financialcreditors and operational creditors)	0	0	0	0	0	0	0	7	N.A.
Total			1470817422		1161867831		30,89,49,591			

Annexure-1

Name of the corporate debtor: Shaifali Steels Limited; Date of commencement of CIRP: 17-12-2019.; List of stakeholders as on: 28-09-2020

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingen tclaim	Amount of any mutual dues, that maybe set off	Amount of claimrejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim a dmitted	Nature of claim	Amount coveredby security interest	Whether security interest relinquished ?(Yes/No)	Details of SecurityInterest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Invent Assets Securitisation & Reconstruction Pvt. Ltd	15.01.2020	83,74,73,664	83,74,73,664	Secured	83,74,73,664	N.A.	Primary security of stock & Book debts and Plant & machinery ii) first paripassu charge on factory land & building Rs.5.58 Crores and Plant & machinery Rs.9.75 Crores iii) Shares of 10 lakhs	-	79.84%	-	-	-	-	-
2.	Union Bank Of India	20.01.2020	21,14,25,068	21,14,25,068	Secured	21,14,25,068	N.A.	i) Primary security of stock & Book debts ii) 2nd paripassu charge on land & building Rs.2.79 Crores and Plant & machinery Rs.3.76 Crores	-1	20.16%	-	-	-	-	-
	Total		1,04,88,98,732	1,04,88,98,732						100.00%					

Annexure-2

Name of the corporate debtor: Shaifali Steels Limited; Date of commencement of CIRP: 17-12-2019.; List of stakeholders as on: 28-09-2020

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure-3

Name of the corporate debtor: Shaifali Steels Limited; Date of commencement of CIRP: 17-12-2019.; List of stakeholders as on: 28-09-2020

List of operational creditors (Workmen)

(Amount in
₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

No claim received

Annexure-4

Name of the corporate debtor: Shaifali Steels Limited; Date of commencement of CIRP: 17-12-2019.; List of stakeholders as on: 28-09-2020

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

No claim received

Annexure-5

Name of the corporate debtor: Shaifali Steels Limited; Date of commencement of CIRP: 17-12-2019.; List of stakeholders as on: 28-09-2020

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1.	State Tax dept	VAT	17.08.2020	29,05,461	29,05,461	unsecured	Nil	N.A.	-	-	-	-	-
2.	EPFO	PF dept.	12.02.2020	9,18,220	9,18,220	unsecured	Nil	N.A.	-	-	-	-	-
	Total			38,23,681	38,23,681				34%				

Annexure-6

Name of the corporate debtor: Shaifali Steels Limited; Date of commencement of CIRP: 17-12-2019.; List of stakeholders as on: 28-09-2020

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1.	Bharat Ferro Alloys	20.01.2020	2,04,513	2,04,513	unsecured	-	N.A.	-	-	-	-	-	-	-	-
2.	Shaifali Rolls Limited	20.01.2020	30,82,88,480	-	Unsecured	-	N.A.	-	-	-	-	30,82,88,480	-	-	Common shareholding in CD. Common promoters.
3.	Fitcast Founders & Engineers Private Limited	20.01.2020	10,25,87,985	10,21,02,247	Unsecured	-	N.A.	-	-	-	-	4,85,738	-	-	Excess amount rejected since mismatch in the books of accounts.
4.	SMC Industries Pvt Ltd.	05.02.2020	6,78,000	6,78,000	Unsecured	-	N.A.	-	-	-	-	-	-	-	-
5.	Milan Ferro Alloys Pvt. Ltd.	09.09.2020	63,36,031	61,60,658	unsecured	-	N.A.	-	-	-	-	1,75,373	-	-	Excess amount rejected since mismatch in the books of accounts.
	Total		41,80,95,009	10,91,45,418					18.60%			30,89,49,591			

Annexure-7

Name of the corporate debtor: Shaifali Steels Limited; Date of commencement of CIRP: 17-12-2019.; List of stakeholders as on: 28-09-2020

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-